

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:661

ANSWERED ON:03.12.2004

MONITORING OF OFFICERS WITH INNUMERABLE ASSETS

Danve Shri Raosaheb Patil;Kanodia Shri Mahesh Kumar;Prasad Shri Hari Kewal;Singh Shri Prabhunath;Yadav Shri Giridhari

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the number of senior officers working in the departments under his Ministry have been nabbed by the Police/vigilance for taking bribe and possessing disproportionate assets during the last three years;
- (b) if so, the details thereof and the present status of the cases standing against them; and
- (c) the steps taken to tone up the vigilance units in his ministry and departments to keep vigilant eye on the corrupt officials in their departments including their attached and subordinate offices?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) to (c): The information is being collected and will be laid on the Table of the House.